

survey of India was undertaken during 1991-92;

(b) whether the Archaeological Department have occupied some religious places unauthorisedly; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATION AND DEPARTMENT CULTURE (KUMARI SEJA): (a) The Archaeological Survey of India, normally maintains, conserves and preserves the centrally protected monuments on the basis of their actual conservation needs and priorities and not on the bases of their religious affiliations.

Besides, in many cases, religious huioldings from part of non-religious monumental complexes, as such, it is not possible to provide the specific information that is called for.

(b) No portion of a protected monument, under active religious use is under unauthorised occupation of A.S.I

(c) Does not arise.

[English]

**Upgradation of J.K. Cancer Institute,
Kanpur**

69. SHRI SANTOSH KUMAR
GANGWAR:
SHRI RAJVEER SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received any proposal for upgradation of J.K. Cancer Institute, Kanpur as Regional

Cancer Institute;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government to upgrade other cancer hospitals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). With reference to a letter sent by this Ministry to the State Governments inviting proposals for district projects for prevention and early detection of cancer under the National Cancer Control Programme, Government of Uttar Pradesh sent a proposal in August, 1991 requesting for financial assistance for upgradation of the J.K. Cancer Institute, Kanpur into a Regional Cancer Institute. A reply was sent to the State Government in October, 1991 reiterating our earlier request for submission of proposals for district projects as per the approved scheme under National Cancer Control Programme.

(c) This Ministry provides grant-in-aid to Regional Cancer Centres for their development. Also, financial assistance is provided for development of Oncology Wings in selected Medical Colleges/hospitals to fill up geographical gaps in the availability of cancer treatment facilities in the country.

[Translation]

Community Health Centres

70. SHRI ARJUN SINGH YADAV:
SHRI HARI KEWAL PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the target fixed last year for Community Health Centres has been achieved;

(b) if not, the reasons therefor; and

(c) the details of the progress made last year in this regard State-wise?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRIMATI D.K. THARA DEVI
SIDDHARTHA: (a) and (b). The targets fixed for 1991-92 for Community health Centres (CHC) have been partially achieved. Opening of the CHCs is under the State Sector Minimum Need programme.

(c) A statement is annexed.

STATEMENT

Community Health Centres - Progress of Establishment

Sl.No.	State/UT	CHCs 1991-92	
		Targets	Achievements
1	2	3	4

1.	Andhra Pradesh	Nil	INR
2.	Arunachal Pradesh	2	2
3.	Assam	10	9
4.	Bihar	Nil	Nil
5.	Goa	2	Nil
6.	Gujarat	Nil	11
7.	Haryana	10	Nil
8.	Himachal Pradesh	3	Nil
9.	Jammu & Kashmir	2	2
10.	Karnataka	10	22
11.	Kerala	15	INF.

Sl.No.	State/UT	CHCs 1991-92			
		Targets	Achievements		
1	2	3	4		
12.	Madhya Pradesh	50	INR	INR	
13.	Maharashtra	Nil	2	2	
14.	Manipur	7	2	2	
15.	Maghalaya	4	2	2	
16.	Mizoram	1	1	1	
17.	Nagaland	1	INR	INR	
18.	Orissa	35	35	35	
19.	Punjab	16	18	18	
20.	Rajasthan	15	16	16	
21.	Sikkim	1	Nil	Nil	
22.	Tamil Nadu	Nil	INR	INR	
23.	Tripura	Nil	Nil	Nil	

Sl.No.	State/UT	CHCs 1991-92	
		Targets	Achievements
1	2	3	4
24.	Uttar Pradesh	49	INR
25.	West Bengal	30	INR
26.	A & N Islands	1	1
27.	Chandigarh	Nil	Nil
28.	D & N Haveli	1	Nil
29.	Daman & Diu	Nil	INR
30.	Delhi	Nil	Nil
31.	Lakshadweep	2	Nil
32.	Pondicherry	1	Nil
Total		268	124